

**HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD
(Special Original Jurisdiction)**

WEDNESDAY, THE FIFTEENTH DAY OF NOVEMBER
TWO THOUSAND AND TWENTY THREE

PRESENT

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE N.V.SHRAVAN KUMAR**

**I.A.No.1 OF 2023
IN/AND
WRIT PETITION NO: 20732 OF 2020**

Between:

1. Syed. Nawab, S/o. Late. Altaf Hussain or Sardar, Aged about 45 years, Occ. Business, R/o.12-1-956/1, North Lalaguda, Secunderabad
2. Syed Siddiq, S/o late Ghouse Miya, Aged about 60 years, Occ. Business, R/o. H.No.19-1-1082/1 Devi Bagh Bandarguda, Near Bhadurpura, Hyderabad.
3. Smt Zulaka Begum, W/o. Late. Chand Pasha, Aged about 47 years, Occ. House wife, R/o. H.No. 8-187, Wadi-Mustafa, Jalpalli, Shaheen Nagar, Hyderabad
4. Syed Saleem, S/o. Late Syed Abdul Rehaman, Aged about 49, R/o. H.No.12-11-819, Bouddanagar, Warasiguda, Secunderabad.
5. Syed Saleem, S/o. late. Syed Iqbal, Aged 45 years, Occ. Business, R/o. 12-1-956/1, North Lalaguda, Secunderabad.
6. Syed Iqbal, S/o Jannu Miya, Aged about 38 years, Occ. Business, R/o.H.No.18-8-250/2/1, Habeeb Nagar Lane, Hyderabad.
7. Syed Raheem, S/o. late Afzal Miya, Aged about 46 years, Occ.Business, R/o. H.No.12-1-890, Shanti Nagar Main Road, Lalapet, Secunderabad.
8. Syed Jilani, S/o late Jani Miya, Aged about 50 years, Occ. Business, R/o. H.No.18-8-239/A/22, Rao F Nagar, Santosh Nagar, Hyderabad.
9. Syed Jabbar, S/o. Late Syed Abdul Rehaman, Aged about 60 years, Occ. Agriculture, R/o. Sikindlapur Village, Shivampet Mandal, Medak District.

...PETITIONERS

AND

1. The State of Telangana, Represented by its Principal Secretary Revenue (JA-1) Department, Secretariat buildings, At Hyderabad
2. The Special Chief Secretary, to Government of Telangana and The Chief Commissioner of Land Administration, At Hyderabad.
3. The District Collector, Medak District, At Medak town and District.
4. The Revenue Divisional Officer, Narsapur Division, at Narsapur Village, Medak District.

5. The Tahsildar, Shivampet Mandal, Medak District At Shivampet.

...RESPONDENTS

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue a writ, order or direction, preferably a writ in the nature of Mandamus by declaring the action of the 4th respondent in not deposing the ORC applications in file No. H/5652-1 to 12/98, dt. 08-02-2016 filed by the petitioners in respect of Sy.No. 47, Ac. 18-07 gts, 48, Ac. 17-16 gts, 49, Ac. 18-09 gts, 50 Ac. 18-25 gts, 51, Ac. 19-15 gts, 52, Ac. 19-36 gts, 53, Ac. 13-02 gts, 54, Ac. 12-25, 55, Ac. 15-23 gts, 56, Ac. 11-36, 57, Ac. 10-32, 58, Ac. 13-29 gts, 59, Ac. 14-01 gts, 60, Ac. 11-34 gts, 61, Ac. 15-10 gts, 62, Ac. 13-17 gts, 63 Ac. 14-12 gts, 64, Ac. 12-18 gts, 65, Ac. 11-17 gts, 66, Ac. 14-01 gts 70, Ac. 06-33 gts, 74, Ac. 00-28 gts, 77/AA, Ac. 3-00 gts, 80, Ac. 9-32 gts, 81, Ac. 17-14 gts, 83, Ac. 02-01 gts 84, Ac. 2-02 gts, 85, Ac. 1-19gts 86, Ac. 1-36 gts, 87, Ac. 02-02 gts total Adm Ac. 343-12 gts of Sikindlapur Village, Shivampet Mandal, Medak District and not considering the direction of this Hon'ble Court W.P.No. 31641 of 2012, dated. 14-11-2013 and not considering the direction of this Hon'ble court W.P.No.31641 of 2012, dated 14-11-2013 and not considering the directions of Hon'ble court dated 07-09-2020 in W.P.No.14632/2020 is arbitrary, unconstitutional, violation of principles of natural justice and clear violation and breach of the order of this Hon'ble court.

IA NO: 1 OF 2020

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the 4th respondent to dispose of the ORC Application dated. 08-02-2016 No. H/5652-1 to 12/98, by granting occupancy rights to the petitioners in respect of Sy.No. 47, Ac. 18-07 gts, 48, Ac. 17-16 gts, 49, Ac. 18-09gts, 50 Ac. 18-25gts, 51, Ac. 19-15 gts, 52, Ac. 19-36 gts, 53, Ac. 13-02 gts, 54, Ac. 12-25, 55, Ac. 15-23 gts, 56, Ac. 11-36, 57, Ac. 10-32, 58, Ac. 13-29 gts, 59, Ac. 14- 01gts, 60, Ac. 11-34 gts, 61, Ac. 15-10 gts, 62, Ac. 13-17 gts, 63 Ac. 14-12 gts, 64, Ac. 12-18 gts, 65, Ac. 11-17 gts, 66, Ac. 14-01 gts 70, Ac. 06-33 gts, 74, Ac. 00-28 gts, 77/AA, Ac. 3-00 gts, 80, Ac. 9-32 gts, 81, Ac. 17-14 gts, 83, Ac. 02-01 gts 84,

02 gts, 85, Ac. 1-19gts 86, Ac. 1-36 gts, 87, Ac. 02-02 gts total Adm Ac. 3-12 gts of Sikindlapur Village, Shivampet Mandal, Medak District, during the pending disposal of main writ petition.

IA NO: 2 OF 2020

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the registry of this Hon'ble Court to list the present Writ Petition under the Caption "For Being Mentioned" to seek clarification on the basis of the aforesaid grounds.

IA NO: 1 OF 2023

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to permit the petitioner to withdraw the present writ petition in W.P.No.20732 of 2020 As infructuous with liberty to file fresh writ petition.

IA NO: 1 OF 2022

1. Shaik Mahamood Jani S/o Mohiddin,
Aged About: 53 years, Occu: Agriculture.

2. Shaik Saheb Jani S/o Mohiddin,
Aged About: 48 years, Occu: Agriculture.

3. Qaiserunnisa Begum W/o Shaik Mahamood Jani
Aged About: 49 years, Occu: Agriculture.

4. Smt. Ayesha Tabassum, W/o Shaik Ahmed
Aged about 32 years, Occu: Home Maker.

5. Shaik Nawab Jani S/o Late Mohiddin
Aged About: 51 years, Occu: Agriculture.

6. Smt. Shaheen Begum W/o Nawab Jani
Aged about: 47 years, Occu: Agriculture.

7. Smt Hajeera Banu W/o Shaik Waheed
Aged about: 30 years Occu: Agriculture.

8. Shaik Waheed S/o Shaik Mahamood Jani
Aged about 35 years, Occu: Agriculture.

9. Smt Naziya Begum W/o Saheb Jani
Aged about: 45 years, Occu: Agriculture

10. Smt Jaffrin W/o Rafi
aged about: 31 years, Occu: Home Maker

11. Shaik Samad S/o Nawab Jani
aged about: 31 years Occu: Agriculture.

12. Syed Sadul S/o Syed Jamal
aged about 45 years Occu: Agriculture

13. Shaik Sami S/o Nawab Jani
aged about: 29 years occu: Agriculture

14. Syed Abdul S/o Syed Jamal
aged about 43 years Occu: Agriculture.

15. Shainaaz D/o Nawab Jani
aged about 27 years Occu: Agriculture.

16. Syed Asif S/o Late Abdul Rahman
aged about 49 years Occu: Agriculture.

17. Syed Eijaz S/o Late Abdul Rahman
Aged about 47 years Occu: Agriculture.

18. Shaik Ahmed S/o Shaik Mahmood Jani
aged about 38 years Occu: Agriculture.

R/o H. No. 1-155, Sikindlapur village,
Shivampet Mandal, Medak District.

...IMPLEADING PETITIONERS/PROPOSED RESPONDENTS 6 to 23

1. The State of Telangana, Rep. by its Principal Secretary
Revenue JA1 Department Secretariat buildings At Hyderabad
2. The Special Chief Secretary to Government of Telangana
and The Chief Commissioner of Land Administration At Hyderabad
3. The District Collector, Medak District At Medak
4. The Revenue Divisional Officer,
Narsapur Division at Narsapur, Medak District
5. The Tahsildar, Shivampet Mandal Medak District At Shivampet

...RESPONDENTS/RESPONDENTS

6. Syed Nawab S/o Late Altaf Hussain Sardar
Aged about 45 years Occ Business R/o 121956/1 North Lalaguda Secunderabad
7. Syed Siddiq S/o late Ghouse Miya
Aged about 60 years Occ Business R/o H No 1911082/1 Devi Bagh Bandarguda
Near Bhadurpura Hyderabad

(3)

8. Smt Zulaka Begum W/o Late Chand Pasha
Aged about 47 years Occ House wife R/o H No 8187 WadiMustafa Jalpalli Shaheen
Nagar Hyderabad
9. Syed Saleem S/o Late Syed Abdul Rehaman
Aged about 49 R/o H No 1211819 Bouddanagar Warasiguda Secunderabad
10. Syed Saleem S/o late Syed Iqbal
Aged 45 years Occ Business R/o 121956/1 North Lalaguda Secunderabad
11. Syed Iqbal S/o Jannu Miya
Aged about 38 years Occ Business R/o H No 188250/2/1 Habeeb Nagar Lane
Hyderabad
12. Syed Raheem S/o late Afzal Miya
Aged about 46 years Occ Business R/o H No 121890 Shanti Nagar Main Road
Lalaper Secunderabad
13. Syed Mani S/o late Jani Miya
Aged about 50 years Occ Business R/o H No 188239/A/22 Rao F Nagar Santosh
Nagar Hyderabad
14. Syed Jabbar S/o Late Syed Abdul Rehaman
Aged about 60 years Occ Agriculture R/o Sikindlapur Village Shivampet Mandal
Medak District

...RESPONDENTS/PETITIONERS

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to permit the petitioners herein to implead them as respondents 6 to 23 in W.P.No. 20732 of 2020, pending before this Hon'ble Court and dismiss the writ petition with costs as devoid of merits in the interest of justice.

Counsel for the Petitioners: SRI M.S.N.PRASAD

Counsel for the Respondent Nos.1 to 5: GP FOR REVENUE

**Counsel for the Proposed Respondent Nos.6 to 23: SRI T.VIJAY HANUMAN
SINGH**

The Court made the following: COMMON ORDER

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

AND

THE HON'BLE SRI JUSTICE N.V.SHRAVAN KUMAR

I.A.No.1 of 2023

in/and

WRIT PETITION No.20732 of 2020

COMMON ORDER: *(Per the Hon'ble the Chief Justice Alok Aradhe)*

Mr. M.S.N.Prasad, learned counsel for the petitioners.

2. Learned counsel for the petitioners submits that the cause in the writ petition does not survive for consideration and he has filed an application namely I.A.No.1 of 2023 seeking leave of this Court to withdraw the writ petition.

3. Accordingly, I.A.No.1 of 2023 is allowed and the Writ Petition is dismissed as withdrawn. There shall be no order as to costs.

As a sequel, miscellaneous petitions, pending if any, stand closed.

SD/- N. CHANDRA SEKHAR RAO
ASSISTANT REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

1. The Principal Secretary, Revenue (JA-1) Department, Secretariat buildings, At Hyderabad, State of Telangana.
2. The Special Chief Secretary, to Government of Telangana and The Chief Commissioner of Land Administration, At Hyderabad.
3. The District Collector, Medak District, At Medak town and District.
4. The Revenue Divisional Officer, Narsapur Division, at Narsapur Village, Medak District.
5. The Tahsildar, Shivampet Mandal, Medak District At Shivampet.
6. One CC to SRI M.S.N.PRASAD, Advocate [OPUC]
7. One CC to SRI T.VIJAY HANUMAN SINGH, Advocate [OPUC]
8. Two CCs to GP FOR REVENUE, High Court for the State of Telangana at Hyderabad [OUT]
9. Two CD Copies

HIGH COURT

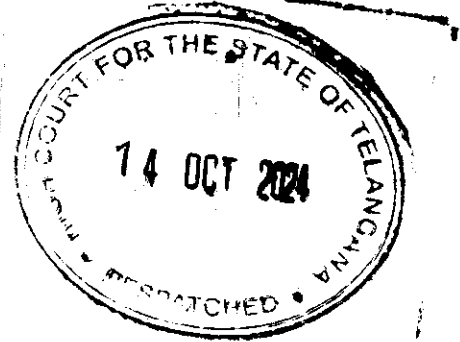
DATED: 15/11/2023

COMMON ORDER

I.A.No.1 OF 2023

IN/AND

WP.NO: 20732 OF 2020



**ALLOWING I.A.No.1 of 2023 and
DISMISSING THE WRIT PETITION AS WITHDRAWN,
WITHOUT COSTS**

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23/09/24
LKS